## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:6021 ANSWERED ON:14.05.2012 MINING IN RIVER BHADRA Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the tonnes of sediment is polluting the river Bhadra due to illegal mining of river and its banks in Kudremukh;
- (b) if so, the details thereof;
- (c) whether any studies have been conducted in this regard; and
- (d) if so, the action taken in the matter?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) As per the information provided by the Karnataka State Pollution Control Board

(KSPCB), the mining activity in Kudremukh area by Kudremukh Iron Ore Company Limited (KIOCL) has been stopped since 2005 as per the direction of Hon'ble Supreme Court. No other mining activity has come to the notice of the Board in Kudremukh area. KSPCB is regularly monitoring the quality of River Bhadra at upstream & downstream of Kudremukh area. Based on the results, river water quality in Kudremukh area can be classified as 'C' (Drinking Water Source with Conventional Treatment followed by disinfection).

(c) & (d) Information is being collected and will be laid on the Table of the House.